

HIGH COURT FOR THE STATE OF TELANGANA

TENDER NOTIFICATION

ROC.No. 498 /2020-CPS

Sealed quotations are invited for entering into Rate Contract for undertaking the work of Laying of CAT6 Cable in the High Court for the State Telangana at Hyderabad along with necessary casing and capping (ISI standards) and termination if required at both ends with Information Outlets. The rates may be quoted for each item separately as under which shall be inclusive of all service charges, taxes if any and shall be valid for one year from the date of agreement.

SPECIFICATIONS

SL. No	DESCRIPTION	MAKE	QTY SUPPLY	INSTALLATION CHARGES
PRODUCT				
1	CAT 6 Cable	To be mentioned	Per Mtr.	Per Mtr.
2	Casing and Capping ISI standards	To be mentioned	Per Mtr.	Per Mtr.
3	PVC Pipes	To be mentioned	Per Mtr.	Per Mtr.
4	Flexible Pipe	To be mentioned	Per Mtr.	Per Mtr.
5	Information Outlets	To be mentioned	Per Unit	Per Unit
6	RJ45 Jacks	To be mentioned	Per Unit	Per Unit
7	Jack panel	To be mentioned	Per Unit	Per Unit
8	Fibre Outdoor Cable	To be mentioned	Per Unit	Per Unit
9	Fibre module duplex and simplex	Cisco	Per Unit	Per Unit
SERVICE				
10	Rack Dressing		Per Unit	Per Unit
11	Jack panel Termination		Per Unit	Per Unit
12	Fibre Splicing		Per Unit	Per Unit

NOTE: Bidders are requested to quote for ISO Standard of CAT 6 cable and information outlets in their own interest.

TERMS AND CONDITIONS

1. The bidder should have a running Registered H.O/Branch Office at Hyderabad with atleast 5 years as on bid calling date. Service Tax registration certificate should be submitted.
2. The amount will be paid to the successful bidder in quarterly instalments i.e., at the end of each quarter.
3. The successful bidder should close the complaint call within 48 hours from receipt.
4. The bidders shall quote for all the items put together but not for some of the items.
5. The intending bidders shall submit their sealed quotations to the undersigned on or before **09-12-2020** during the office hours.
6. The Registrar (IT-cum-Central Project Coordinator) reserves the right to accept or reject any or all the quotations without assigning any reasons.

HYDERABAD
DATE: -12-2020


**REGISTRAR (IT-cum-
CENTRAL PROJECT COORDINATOR)**